

Ancient Monuments in Orissa

422. Shri Panigrahi: Will the Minister of Education and Scientific Research be pleased to state:

(a) the progress made in the work of giving chemical treatment to the Lingaraj Temple in Bhubaneswar;

(b) the number of ancient monuments which have been given chemical treatment in Orissa so far;

(c) the expenditure incurred so far on this account in the State;

(d) whether there is any provision for special repair to the ancient monuments in Orissa;

(e) if so, in how many cases special repairs have been undertaken for the preservation of ancient monuments in Orissa during the period from 1952 to 1957; and

(f) the expenditure incurred so far for carrying out special repairs of ancient monuments in Orissa?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimall): (a) Two-thirds of the chemical work in the Lingaraja Temple in Bhubaneswar has been completed.

(b) Five.

(c) Rs. 20,300 during the last four years.

(d) Yes, Sir.

(e) Eighteen.

(f) Rs. 82,525 during the last four years.

All India Bar Council

423. Shri Raghunath Singh: Will the Minister of Law be pleased to refer to the reply given to unstarred Question No. 975 on the 17th December, 1956 and state whether Government have since decided to establish an All India Bar Council?

The Minister of Law (Shri A. K. Sen): The matter is still under consideration.

Backward Classes Commission Report

425. Shri Sanganna: Will the Minister of Education be pleased to state:

(a) whether the recommendations of the Backward Classes Commission so far as they relate to education have been programmed for implementation by the State Governments during the Second Five Year Plan; and

(b) if so, with what results?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimall): (a) and (b). The recommendations of the Backward Classes Commission in so far as they relate to education were brought to the notice of the State Governments, and they have been advised to give special consideration to the needs of these Classes in the implementation of their schemes under the Plan. The reactions of the State Governments are awaited.

Accident in Rourkela Project Area

426. Shri Sanganna: Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether it is a fact that an accident resulting in the death of 2 labourers and serious injury to 3 labourers occurred on 20th March, 1957 in the drainage system laid in the township of the Rourkela project;

(b) if so, whether any enquiry was ordered; and

(c) if so, with what results?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) An accident took place on the 18th March, 1957 while a sewerage line was being laid in the Rourkela township. It resulted in 5 labourers being trapped, one of whom unfortunately died on the spot and four others received injuries.

(b) Yes, the Hindustan Steel (Private) Limited set up a departmental committee to enquire into the accident.

(c) The findings of the Committee cannot be disclosed at this stage in view of pending legal proceedings.

recruitment to All India Services

427. Shri H. C. Mathur: Will the Minister of Home Affairs be pleased to refer to the reply given to Starred Question No. 413 on the 26th November, 1956 and state:

(a) whether a final decision regarding changes to be made in the method of selecting candidates for the All India Services has since been arrived at; and

(b) if so, the details thereof?

The Minister of State in the Ministry of Home Affairs (Shri Datar): The views of the Union Public Service Commission in this respect have recently been received. Orders are expected to issue shortly.

All India Services

428. Shri H. C. Mathur: Will the Minister of Home Affairs be pleased to state the number of existing vacancies in the different Cadres of All India Services and what recruitment programme if any has been drawn up for the same?

The Minister of State in the Ministry of Home Affairs (Shri Datar): The number of vacancies is, at the moment, 336 in Indian Administrative Service. 105 State Service Officers have already been appointed as special recruits. Further recruitment will be by (1) promotion from the State Services under special recruitment, scheme (2) from open market under the same scheme and (3) from normal annual competitive examination.

2. The number of vacancies in Indian Police Service is 220. Steps have been taken to fill these vacancies by the selection of special recruits

बैंकों का एकीकरण

४२९. श्री ह० चं० शर्मा : क्या वित्त मंत्री ३१ अगस्त, १९५६ के तारांकित प्रश्न संख्या १६०६ पर पूछे गये अनुपूरक प्रश्न के उत्तर के संबंध में यह बताने की कृपा करेंगे कि:

(क) बैंक आफ बीकानेर, बैंक आफ जयपुर और बैंक आफ राजस्थान को भारत के राज्य बैंक में मिलाने के बारे में क्या इस बीच सरकार ने कोई निर्णय किया है, और

(ख) यदि हां, तो वह निर्णय क्या है ?

वित्त मंत्री (श्री ति० त० कृष्णामाचारी):

(क) और (ख) राज्य सरकार के सहयोग से चलाये जाने वाले बड़े बैंकों जैसे कि बैंक आफ बीकानेर, बैंक आफ जयपुर और बैंक आफ राजस्थान को अधिकार में लेने के बारे में अभी तक कोई अन्तिम निर्णय नहीं किया गया।

Consumption of Coal in Villages

430. Pandit D. N. Tiwary: Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether there is any data to show the increase in the consumption of coal for fuel purposes during the last five years in villages; and

(b) if so, what quantity of coal is used by village people?

The Minister of Steel Mines and Fuel (Sardar Swaran Singh): (a) and (b). Information is not available.

Welfare of Scheduled Castes and Scheduled Tribes

431. Shri Wasnik: Will the Minister of Home Affairs be pleased to state:

(a) Whether it is a fact that the State Governments have not been able to spend the full amounts sanctioned by the Central Government for the various schemes for the removal of untouchability and welfare of the Scheduled Castes;